

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 298 of 2015

Dated : 2nd August, 2016

In the Matter of:

EMCO Energy Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

O R D E R

The Bench did not assemble today.

Post the matter for hearing on **17th October, 2016.**

(Court Master)

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